

Listed on : 24.10.2016
Registrar Court No. : 1
Item : 35
SECTION-II

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 6269 OF 2015

State of Uttar Pradesh ...Petitioner(s)

VERSUS

Hoshiyar Singh ... Respondent (s)

AND

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 6868 OF 2015

Shashi Gupta ...Petitioner(s)

VERSUS

State of Uttar Pradesh & Anr. ... Respondent (s)

OFFICE REPORT

The matters above mentioned were listed before the Court of Registrar on 16.08.2016, when the following order was passed:

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 6269 OF 2015

"Counter affidavit has been filed."

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 6868 OF 2015

"Ld. Counsel for the petitioner to take fresh steps to effect service on respondent No. 1 within two weeks time. Notice thereafter be issued through the standing counsel.

Respondent No. 2 is granted four weeks time filing counter affidavit.

List again on 24.10.2016."

SLP (Crl.)No. 6269 of 2015

There is sole Respondent in the instant matter who is represented by Mr. Sudhir Naagar, Advocate and Counter Affidavit has already been filed.

Service of Show Cause Notice is complete.

SLP (Crl.)No. 6868 of 2015

There are two Respondents in the instant matter.

Counsel for the Petitioner has neither filed spare copy of Special Leave Petition for issuance of notice to unserved Respondent No.1/State nor filed Affidavit of dasti service, so far.

Respondent No.2 is represented by Mr. Sudhir Naagar, Advocate.

Mr. R.K. Verma, Advocate has not filed his Vakalatnama/ Appearance and Counter Affidavit on behalf of Respondent No.1/State, so far despite undertakes to do so before this Court on 4th May, 2016.

Service of Show Cause Notice on Respondent No.1/State is incomplete and complete on Respondent No. 2

The matters above mentioned are listed before the Court of Registrar with this office report.

DATED this the 21st day of October, 2016.

ASSISTANT REGISTRAR

COPY TO:

Mr. Ardhendumauli Kumar Prasad, Advocate
H-11, L.G.F., Lajpat Nagar-III, N.D.

Mr. Sudhir Naagar, Advocate
307, M.C. Setalvad Block, S.C.I.

Mr. Apoorv Kurup, Advocate
G-60, Nizamuddin West, New Delhi

C4/dk Encl. : As above

ASSISTANT REGISTRAR